

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2144
(To be answered on the 3rd August 2015)**

RENEWAL OF OPERATING PERMIT

2144. SHRI BHARATHI MOHAN R.K.

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether certain private aircraft operators are flying without getting their permit renewed;
(b) if so, the details of such private aircraft operators;
(c) whether the Government has taken any action against these aircraft operators and if so, the details thereof; and
(d) whether it has come to the notice of the Government that these operators upgrade their operations without getting prior approval of the Directorate General of Civil Aviation (DGCA) and if so, the action taken by DGCA against them?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

(a) to (b):- Private aircraft owners are not issued permits to undertake operation for hire and reward services

(c) and (d):- Does not arise.
